SHRI D. B. DESAI: In view of the existing concessions to the students in the adjoining States of Mysore, Maharashtra and Gujarat, is the Government thinking of extending the same concession to the schools in Goa?

SHRI DINESH SINGH: The concessions that prevail in Delhi will be extended to them.

SHRI B. P. BASAPPA SHETTY: May I know whether all these languages are being taught ever since the Portuguese rule started in Goa or after the Portuguese left?

SHRI DINESH SINGH: These have been continuing from the Portuguese times.

SHRI B. D. KHOBARAGADE: May I know whether Government have accepted all the recommendations of the Jha Commission and, if so, is Government prepared to lay a copy of this Report on the Table of the House?

SHRI DINESH SINGH: If you so desire, I will lay a copy of the recommendation accepted by Government on the Table.

SHRI M. H. SAMUEL: Among the languages the Deputy Minister has read out as being taught in Goa, Hindi seems to be conspicuously absent. Is there any particular reason for it?

SHRI JAWAHARLAL NEHRU: Hindi, I suppose, comes in or will come in as it comes in non-Hindi areas. It is not the language of the place the languages of the place being Konkani, Marathi, etc.

SHRI A. B. VAJPAYEE: Then it should come at the secondary stage.

SHRI JAWAHARLAL NEHRU: I hope so.

SHRI A. B. VAJPAYEE: But it does not come.

SHRI JAWAHARLAL NEHRU: It may. It is a transitional stage but it is bound to come, I think. SHRIMATI LAKSHMI MENON: May I point out that one of the recommendations of the Education Commission was that the medium of instruction would be the mother tongue or any of the languages in the Eighth Schedule of the Constitution? That covers the point.

SHRI A. B. VAJPAYEE: That is in regard to primary education. It does not relate to secondary education.

(No reply.)

SHRI R. S. KHANDEKAR: May I know, Madam, whether Konkani is a dialect of Marathi or a distinct language and therefore it is separately taught in Goa?

SHRI JAWAHARLAL NEHRU: That is a question which might be discussed in educational conferences but it is the language spoken there.

PANDIT S. S. N. TANKHA: May I know what is the number of Urduspeaking population in Goa?

SHRI DINESH SINGH: I have not got the details about the Urdu-speaking population but I can, if you like, give the details of the schools teaching Urdu there.

SHRI M. RUTHNASWAMY: May 1 know if the Delhi concessions in regard to secondary education are more liberal than the Bombay and Gujarat concessions?

SHRI DINESH SINGH: I do not know. I have mentioned that they will be the same as prevail in Delhi.

CREDIT GUARANTEE SCHEME FOR SMALL SCALE INDUSTRY

*354. SHRI KRISHNA CHANDRA: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of places where the Credit Guarantee Scheme has been brought into operation and since when and the names of places where the Scheme is proposed to be extended in the current year;

1739 Oral Answers [16 AUG. 1962]	to Questions 174				
(b) the amount of loan adva under the Scheme in 1960 and by the State Bank and other s duled Banks; and	1961 following					
(c) the amount of loans adva under the Scheme in Meerut Ferozabad district _s of Uttar Prac THE MINISTER OF INDUSTR	and lesh: June, 196	heme was further extended lowing 26 districts from 28th 11 thus bringing the tota				
THE MINISTRY OF COMMERCE INDUSTRY (SHRI N. KANUNGO); to (c) A statement is laid on	AND operation (a) districts a the					
Table of the Hou se .	East God Warranga Patna					
STATEMENT	Baroda Ra jkot Jammu					
(a) The schem _e was introduce 22 districts from 1st July, 1960, names of which are given below	d in Srinagar the Palghat	Srinagar Palghat Quilon				
Hyderabad Krishna	Trichur Indore Raipur					
Kamrup Ranchi Delhi (Union Territory)	Chinglepu Madurai	ıt				
Ahmedabad Surat	Salem Nagpur Poona					
Trivandrum Gird Coimbatore	Dha rwar Ambala					
Madra s Greater Bo mbay	Jullundur Jodhpur Aligarh					
Kolhapur Bangalore Cuttac k	Allahabaa Moradaba					
Amritsar Ludhiana	Varanasi Burdwan					
Jaipur Agra , Kanpur	tificates i	statement of guarantee cer ssued to the State Bank of other scheduled banks up t				
Calcutta Howrah		of 1960 and 1961 is give				

					Jp to the of Dec., 1960	Up to the end of Dec., 1961
				-	Amount	Amount
State Bank of India Subsidiaries of State Bank of India Other Scheduled Banks		•		•	63,25	5,34,85
	•	:	:	•	 83	13,90 13,07

1

[RAJYA SABHA]

The figures are cumulative representing the total issues since the introduction of the scheme upto the dates indicated.

(c) The amount of guarantees issued upto the 30th June 1962 in respect of advances to small scale industrial units situated in Meerut is Rs. 16,82,000. The figure relating to Ferozabad situated in Agra district is included in the total figure for Agra district which is Rs. 33,58,500.

SHRI KRISHNA CHANDRA: May I know, Madam, whether the Government are satisfied with the way the scheme is being actually carried on?

SHRI N. KANUNGO: Yes; it is a credit scheme, that is, giving loans and all that. In the course of two years the progress has been satisfactory and it might be seen that apart from the State Bank of India other commercial banks have also come into the scheme.

SHRI KRISHNA CHANDRA: May I know whether the hon. Minister has received any representation from the small scale industry that the scheme is not being carried out in the spirit in which it was introduced by the scheduled banks and even by the State Bank?

SHRI N. KANUNGO: No, Madam. W_e have not received any representation on this subject from any association.

SHRI KRISHNA CHANDRA: May I know whether the hon. Finance Minister stated somewhere that the banks are still very rigid in advancing loans to small scale industries?

SHRI N. KANUNGO: I am not aware of it.

INDIAN AMBASSADOR IN PHILIPINES

*355. SHRI S. C. DEB: Will the PRIME MINISTER be pleased to state:

(a) whether a new Ambassador of India has been appointed to represent the country in the philippines; and

(b) if so, who has been appointed?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (Shri Dinesh Singh): (a) Yes.

(b) Shri Mohd. Sulaiman Sait.

SHRI S. C. DEB: May I know whether any officer was already serving there and whether he was transferred?

SHRI DINESH SINGH: We, had an Ambassador. He finished his term and he has returned.

*356. [The questioner (Shri Bhupesh Gupta) was absent. For answer, vide cols. 1757-58 infra.]

TRIPARTITE MEETING OF COAL INTERESTS

*357. SHRI NIRANJAN SINGH: Will the Minister of LABOUR AND EMPLOY-MENT be pleased to refer to the answer given to Starred Question No. 17 in the Rajya Sabha on June 14, 1962 and state:

(a) whether the conclusions reached at the tripartite meeting of the coal interests have now been finalised; and

(b) if not, when they are likely to be finalised?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EM-PLOYMENT (SHRI JAISUKHLAL HATHI): (a) Yes.

(b) Does not arise.

SHRI NIRANJAN SINGH: When is this Report to be expected and what are the recommendations?

SHRI RATANLAL KISHORILAL MALVIYA: The conclusions have been finalised and they have been circulated to the organisations concerned on the 17th of June.

SHRI NIRANJAN SINGH: What are the main conclusions?

SHRI RATANLAL KISHORILAL MALVIYA: The main conclusions are these. The managements and unions in coal mines should improve their relations and set right the lapses, that is, non-implementation of enactments, awards and agreements, non-establish-